	PENDENCY REPORT AS ON 21-02-2	024
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	2032
2	ADMLS-Admirality Suits.	11
3	AHO-Appeal Against High Court Order.	9
4	ARBA-Appeals under Arbitration Conciliation Act	176
5	ARBP(ICA)-Application Us 34 of the Act involving	3
	International Commercial Arbitration	
6	ARBP-Petitions under Arbitration and Conciliation Act	82
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	2932
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	3289
11	CMPAT-Company Act.	80
12	CMP-Civil Miscellaneous Petition	2517
13	COA-Appeals against judgement in Comp.Pet.	19
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	9753
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	30
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	31
20	CONTR-Proceeding relating to Criminal Contempt	226
21	COPET-Orginal Petition (Companies Act.)	124
22	CRA-Criminal Appeals	995
23	CRLA-Appeal against Judgement/Sentence.	11548
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1357
25	CRLMA-Other Miscellaneous Application.	888
26	CRLMC-Appl.under Sec.482 Cr.P.C.	3943
27	CRLMP-Criminal Miscellaneous Petition	678
28	CRLREV-Criminal Revision.	9568
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	27
31	CRP-Revision Petition.	188
32	CRREV-Criminal Revision	245
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	1
35	CVA-Civil Appeals	2
36	CVREV-Civil Revision.	16
37	CVRVW-Civil Review.	20
38	DSREF-Confirmation under Sec.336 Cr.P.C.	6
39	EC-Execution Case.	1
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	23
42	EXFA-Execution First Appeal.	2
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	39
45	FA-First Appeal	135
46	FAO-First Appeal from Orders.	3087
47	FA(OS)-FA from Judgement in original suits.	1
48	GA-Government Appeals	108
49	GCRLA-Government Appeals	403
50	GUAP-Pet. under Guardianship and Wards Act.	21
51	IP(M)-Main Petition (Insolvency Act)	1
52	ITA-Appeals Income-tax	257
53	JCRA-Jail Criminal Appeals	13
54	JCRLA-Jail Criminal Appeal	983
55	JCRLRV-Jail Criminal Revision.	10
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	822
58	LAREF-References (Land Acquisition Act)	1
59	LPA-Letters Patent Appeals.	26

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